

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 226/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

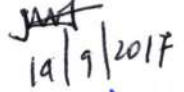
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Punjab Sind Bank Ltd.
V/s.
SEZ Sterling & Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	Madhavi Joshi	Advocate for Respondent	 19/9/2017
----	---------------	-------------------------	---

2.	Pranay Juvekar	Advocate for Petitioner	 19/9/17
----	----------------	-------------------------	--

By Consent adjourned to
11/10/2017



ORDER

T.C.P. No. 226/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **11.10.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
19.09.2017

Sd/-

M.K. Shrawat
Member (Judicial)